

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No. 61/473/2020
(SWP No. 2855/2010)

This, the 03rd day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

Tazeem Akhtar

.....Applicant

(Ms. Manpreet Kour for Ms. Surinder Kour)

VERSUS

State of J & K and Ors.

..Respondents

(Mr. Rajesh Thapa, DAG and Mr. K.K. Pathan)

ORDER (ORAL)

Mr. Anand Mathur, Member (A):

The TA arises out of an SWP No. 2855/2010 (TA No. 473/2020) claiming the relief for the post of Female Multipurpose Health Workers. It is not a civil post and the Tribunal does not have any jurisdiction. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir at Jammu.

**(Anand Mathur)
Member (A)**

JNS

**(Rakesh Sagar Jain)
Member (J)**